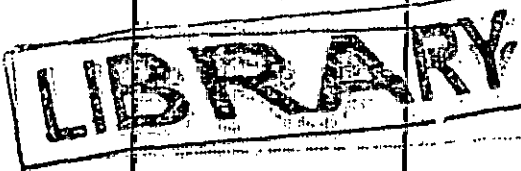


CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1
20.11.2020
M.A./350/560/2020
O.A./350/1517/2015
M.A./350/697/2017
(FO) (EARLY HG) (MENTIONED)
ITEM NO:31
FOR APPLICANTS(S) Adv. :
FOR RESPONDENTS(S) Adv.:

SUNIL KR MANDAL & OTHERS
-V/S-
EASTERN RAILWAY
MR. G.C. GHOSH
NONE



Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsel for the applicant. 2. Ld. Counsel for the applicant prays for an early hearing vide M.A. No. 560 of 2020. 3. List this matter on 7.1.2021. 4. M.A. No. 560 of 2020 is disposed of accordingly. (DR. NANDITA CHATTERJEE) MEMBER(A) SP